

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) The Ministry of New and Renewable Energy has approved one solar park of capacity 1000 MW in Kurnool district of Andhra Pradesh. This solar park is already commissioned and generating solar power.

(c) A Central Financial Assistance of ₹ 173.80 crore has been released to Andhra Pradesh Solar Power Corporation Private Limited and Transmission Corporation of Andhra Pradesh Limited for development of Kurnool solar park of capacity 1000 MW.

(d) The solar projects of capacity 1000 MW have been commissioned inside the solar park and are generating electricity.

#### **Solar and wind energy projects in Andhra Pradesh and Telangana**

252. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the number of solar and wind energy projects that have been sanctioned and implemented in Andhra Pradesh and Telangana States; and

(b) the installed capacity thus created in the two States?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) and (b) As per State Nodal Agencies of the Andhra Pradesh and Telangana, the details of solar and wind energy capacity awarded in these States are given below:—

State	Projects awarded	
	Solar Energy (MW)	Wind Energy (MW)
Andhra Pradesh	4740.00	10787.62
Telangana	4000.82	401.80

The cumulative solar and wind installed capacity in the State of Andhra Pradesh as on 31.12.2018 is 6902.14 MW and in the State of Telangana 3711.71 MW.

#### **Impact of climate change on renewable energy capacity**

253. SHRI MAJEED MEMON: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has considered the effects of changing weather patterns which may negatively impact India's renewable energy generation capacity; and